

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 4082
TO BE ANSWERED ON 12TH AUGUST, 2026

BENEFICIARIES IN PDS

4082 SMT. MANJU SHARMA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) the number of people registered as beneficiaries under the Public Distribution System (PDS) in various States across the country, State/UT-wise including Rajasthan, Haryana and Madhya Pradesh during the last five years;

(b) the details of the funds spent by the Government at each PDS centre during the said period, scheme and State/UT-wise; and

(c) the details of the number of people who have been removed or who have opted out of the Public Distribution System in various States/UTs across the country, State/UT-wise including the aforementioned States during the last five years?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a): A statement showing State-wise numbers of beneficiaries registered under Public Distribution System (PDS) during last five years is at **Annexure- I**.

(b): The Department reimburses the expenditure incurred by States that have opted for Decentralized Procurement (DCP) mode including Madhya Pradesh for distribution of food-grains to the beneficiaries of Central Schemes as per allocation made by Government of India. Further, funds are also released by Food Corporation of India (FCI) to the States for the quantum of food-grains handed over to them by States for Central Pool. The difference between Economic Cost and Central Issue Price (CIP), at which foodgrains are issued to States, is reimbursed to FCI and DCP States as food subsidy. The food subsidy released to DCP States & FCI is made as per budgetary allocation made by Ministry of Finance (MoF). Haryana and Rajasthan being a Non-DCP States receives funds directly from FCI on account of food grains delivered by State to FCI. The detail of food subsidy released to States during last 5 years and the current year (as on 06.08.2026) under PMGKAY is at **Annexure-II**.

Further, under the scheme “Assistance to State Agencies for intra-state movement of foodgrains and FPS dealers’ margin under NFSA”, the funds are released to States/UTs for meeting the expenditure towards Intra-State movement & handling of foodgrains, FPS dealers’ basic margin & FPS dealers’ additional margin. The details of funds released to States/UTs during the last 5 years under the scheme is at **Annexure-III**.

(c): A statement showing State-wise numbers of deleted ineligible ration cards during the last five years is at **Annexure-IV**.

Annexure-I referred to in the reply to Part (a) of Unstarred Question No. 4082 in the Lok Sabha on 12.08.2026.

Annexure-I

State-wise numbers of beneficiaries registered under Public Distribution System (PDS) during last five years

S.No.	State Name	2022	2023	2024	2025	2026
1	Andaman And Nicobar Islands	59,751	61,660	59,374	61,330	59,943
2	Andhra Pradesh	2,72,16,706	2,68,23,000	2,68,23,000	2,68,23,000	2,68,23,000
3	Arunachal Pradesh	7,90,149	8,71,000	8,71,000	8,71,000	8,35,600
4	Assam	1,91,13,955	2,29,02,389	2,31,58,866	2,48,95,011	2,47,95,526
5	Bihar	8,78,09,595	8,71,16,000	8,38,00,818	8,49,92,572	8,15,60,965
6	Chandigarh	31,2570	3,23,354	3,55,674	3,41,821	3,23,863
7	Chhattisgarh	2,00,25,662	2,00,00,746	1,99,21,016	1,98,62,836	2,00,13,615
8	Dadar & Nagar Haveli & Daman & Diu	2,69,233	2,68,463	2,72,704	2,62,705	2,63,037
9	Delhi	72,78,300	72,78,000	72,77,742	72,77,759	72,03,523
10	Goa	5,50,775	4,85,754	4,79,079	4,75,988	4,27,991
11	Gujarat	3,65,80,338	3,72,50,062	3,82,84,000	3,46,62,355	3,39,00,368
12	Haryana	1,21,44,184	1,26,49,000	1,26,49,000	1,26,49,000	1,26,49,000
13	Himachal Pradesh	30,39,920	36,82,000	29,16,512	28,42,349	28,41,476
14	Jammu And Kashmir	65,91,225	66,47,484	66,53,230	67,47,183	68,49,967
15	Jharkhand	2,67,00,527	2,64,25,000	2,63,99,419	2,63,59,428	2,63,63,132
16	Karnataka	4,03,51,902	4,01,93,000	4,01,93,000	4,01,93,000	4,01,93,000
17	Kerala	1,51,23,924	1,52,26,706	1,50,61,242	1,48,36,824	1,54,80,000
18	Ladakh	1,22,150	1,24,885	1,23,239	1,14,928	1,12,472
19	Lakshadweep	22,347	22,000	22,000	22,000	19,971
20	Madhya Pradesh	5,10,14,671	5,26,52,028	5,46,42,000	5,36,23,491	5,17,61,115
21	Maharashtra	6,49,33,968	6,65,71,685	6,84,32,163	6,80,73,038	6,78,54,698
22	Manipur	1,97,1573	20,52,296	20,92,507	21,10,631	21,09,004
23	Meghalaya	21,45,055	21,14,904	21,16,248	21,15,609	21,22,538
24	Mizoram	6,67,345	6,96,507	6,96,396	7,06,000	7,02,994
25	Nagaland	11,59,673	11,64,722	12,24,649	11,55,588	11,10,821
26	Odisha	3,24,75,946	3,25,02,104	3,23,92,303	3,25,64,555	3,21,38,801
27	Puducherry	6,35,751	6,34,000	6,34,000	6,34,000	6,34,000
28	Punjab	1,57,60,065	1,41,51,000	1,41,51,000	1,41,51,000	1,41,51,000
29	Rajasthan	4,23,80,383	4,37,84,306	4,36,96,914	4,37,41,827	4,39,32,340
30	Sikkim	3,80,775	3,81,502	3,83,502	3,72,205	3,77,271
31	Tamil Nadu	3,52,35,909	3,64,70,000	3,60,35,078	3,64,65,678	3,64,70,000
32	Telangana	1,90,94,910	1,91,70,000	1,91,70,000	1,91,70,000	1,91,24,872
33	Tripura	24,27,512	24,42,730	24,35,165	23,35,070	23,34,431
34	Uttarakhand	57,74,673	60,73,150	60,79,177	60,23,240	60,10,842
35	Uttar Pradesh	13,88,56,128	15,04,20,384	14,87,91,087	14,75,12,166	14,70,91,793
36	West Bengal	6,00,11,892	5,99,62,436	6,01,84,000	5,98,50,422	5,99,15,298
Total		77,90,29,442	79,95,94,257	79,84,77,104	79,48,95,609	78,85,58,267

Annexure-II referred to in the reply to Part (b) of Unstarred Question No. 4082 in the Lok Sabha on 12.08.2026.

Annexure-II

(₹ In Crore)

S. No	FY	2021-22	2022-23	2023-24	2024-25	2025-26	2026-27 (As on 06.08.2026)
1	Assam [A]	-	-	-	-	94.2	
2	Bihar	7671.9	10966.1	6557.64	9725.4	8885.76	2503.79
3	Punjab	2047.53	1202.49	2064.56	2572.72	2584.29	507.82
4	Madhya Pradesh	14420.62	9471.5	16939.27	10189.04	10850.51	560.63
5	Andhra Pradesh	9323.38	6635.97	6268.19	8398.98	7002.96	3025.42
6	Telangana	7665.02	5242.76	5367.07	4178.27	2945.02	3983.33
7	UP [B]	-	-	-	9.09	189.07	
8	West Bengal	5421.34	6580.11		8899.88	11734.92	208.52
9	Chhattisgarh	9047.77	7574.81	5236.13	5695.55	5063.63	108.53
10	Uttarakhand	1554.43	1212.25	724.39	1159.26	764.32	
11	Himachal Pradesh [C]	-	-	47.38	-	-	12.4
12	Tamil Nadu	6250.93	8685.95	7072.53	6033.9	7763.16	2144.9
13	Odisha	7892.69	7600.05	14473.68	9948.83	8517.4	2448.04
14	Karnataka	1682.12	2191.75	1222.13	1281.18	2180.6	899.44
15	Gujarat	749.43	311.54	267.83	138.87	1.97	
16	Kerala	1777.86	1544.89	1151.85	1062.36	900.51	294.85
17	Maharashtra	4082.07	2725.75	3923.29	327.74	3650.5	2.75
18	Jharkhand	-	-	42.77	502.99	453.78	
19	Tripura	15.58	148.67	106.51	64.26	67.95	
20	DBT [D]	186.87	187.9	267.6	221.95	267.27	60.95
21	Misc. [E]			0.54	0.33	1.06	1.97
22	Sub-total (States+DBT) S. No. 1 to 22	79789.54	72282.49	71733.36	70410.6	73919	16763.34
23	FCI	208929	200219.2	139661	129089.4	153820.9	58491
24	Total (States+DBT+FCI) S.No. 22+23	288718.5	272501.69	211394.4	199500	227739.9	75254.34

From April, 2020 to December 2022 under Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY), 5Kg per month per person free of cost food grain was additionally distributed to all AAY and PHH beneficiaries.

- Assam is a DCP State for only 2 districts and has adopted DCP mode since 2023-24.
- Uttar Pradesh has adopted non-DCP mode of procurement, no subsidy for wheat & rice is being released by DFPD. However, Govt. of Uttar Pradesh has released food subsidy for distribution of coarse grains.
- Himachal Pradesh is a DCP State since 2022-23.
- Under DBT scheme, w.e.f. 2015-16 subsidy is released to UTs of Chandigarh, Puducherry, and Dadra & Nagar Haveli.
- Misc. include Payment to NICS for Enhancement of SCAN.

Annexure-III referred to in the reply to Part (b) of Unstarred Question No. 4082 in the Lok Sabha on 12.08.2026.

Annexure-III

(₹ in crore)

S.No.	Name of States	2021-22	2022-23	2023-24	2024-25	2025-26
1	Andaman And Nicobar Islands	0.00	0.00	0.00	0.00	0.00
2	Andhra Pradesh	122.37	91.73	105.44	281.23	391.40
3	Arunachal Pradesh	0.00	44.19	8.39	31.32	8.42
4	Assam	545.75	826.91	321.75	443.94	324.42
5	Bihar	743.27	881.05	434.73	807.42	364.15
6	Chandigarh	0.37	0.00	0.00	0.00	0.00
7	Chhattisgarh	72.48	181.88	355.06	84.38	89.06
8	Delhi	26.27	48.88	0.00	175.18	46.78
9	DNH&DD	1.01	1.55	0.87	1.89	0.00
10	Goa	2.66	4.69	5.67	0.00	7.73
11	Gujarat	309.46	260.20	124.37	503.25	231.58
12	Haryana	178.23	43.26	45.78	308.83	34.18
13	Himachal Pradesh	17.69	188.03	29.58	42.74	41.94
14	J&K	47.51	184.08	139.96	89.82	54.54
15	Jharkhand	282.50	187.02	99.64	101.25	431.25
16	Karnataka	764.16	354.89	148.70	112.18	671.32
17	Kerala	121.00	110.03	403.63	72.07	84.69
18	Ladakh	0.00	0.00	1.38	0.00	0.00
19	Lakshadweep	0.00	0.00	0.00	0.00	0.00
20	Madhya Pradesh	129.13	844.50	234.66	247.90	214.74
21	Maharashtra	289.72	621.69	703.54	765.27	439.10
22	Manipur	81.19	31.54	36.46	0.00	29.41
23	Meghalaya	38.78	79.78	20.59	33.54	32.80
24	Mizoram	7.71	12.57	0.00	6.54	10.74
25	Nagaland	8.15	61.06	31.42	30.74	15.85
26	Odisha	294.18	110.86	872.57	195.70	225.09
27	Puducherry	2.25	2.13	0.00	0.00	0.00
28	Punjab	51.08	0.00	50.06	263.05	53.18
29	Rajasthan	585.84	406.77	479.15	257.65	311.15
30	Sikkim	7.59	12.33	3.85	3.85	8.11
31	Tamil Nadu	131.65	543.01	145.90	524.60	92.66
32	Telangana	69.18	147.95	378.50	111.84	75.54
33	Tripura	64.53	49.15	23.92	29.97	78.68
34	Uttar Pradesh	195.77	1325.40	3213.86	614.57	683.67
35	Uttarakhand	67.19	379.83	58.71	106.01	79.38
36	West Bengal	741.32	535.06	226.32	698.67	315.70
Total Release		6000.00	8572.03	8704.46	6945.39	5447.25

State-wise numbers of deleted ineligible ration cards during the last five years

Sl.	State/UT	2021	2022	2023	2024	2025
1	Andhra Pradesh	13,128	30,94,232	52,610	512	102
2	Andaman & Nicobar	196	950	47	49,215	50,681
3	Arunachal Pradesh	-	1,151	328	268	1,128
4	Assam	11,120	28,590	38,590	1,61,516	24,381
5	Bihar	15,678	1,61,809	4,49,525	16,86,266	1,49,043
6	Chandigarh	-	684	2,291	207	2,401
7	Chhattisgarh	10,400	20,715	29,108	57,371	60,496
8	Dadar & Nagar Haveli & Daman & Diu	2,454	73	1	151	1,101
9	Delhi	448	116	3,686	61,292	11,438
10	Goa	805	2,117	5,801	166	3,467
11	Gujarat	2,19,151	1,32,519	1,35,362	30,889	69,102
12	Haryana	-	1,96,174	8,49,972	3,28,557	1,34,3474
13	Himachal Pradesh	2,538	3,299	7,551	9,673	7,400
14	Jammu and Kashmir	33,677	2,927	5,403	4,767	3,036
15	Jharkhand	-	75,137	29,771	6,374	67,730
16	Karnataka	42,558	48,477	74,401	27,105	50,594
17	Kerala	1,04,511	41,998	40,800	11,555	7,261
18	Ladakh	614	30	58	615	764
19	Lakshadweep	33	38	89	88	32
20	Madhya Pradesh	9,93,704	98,186	4,96,092	7,04,848	2,60,285
21	Maharashtra	36,119	1,44,985	2,01,676	1,74,342	1,33,469
22	Manipur	9,411	30,493	9,684	7,215	6,515
23	Meghalaya	-	402	1,612	449	102
24	Mizoram	1,637	3,617	4,115	2,548	742
25	Nagaland	-	3,428	3,177	3,924	1,347
26	Odisha	-	64,122	31,240	19,420	1,21,134
27	Puducherry	1,731	538	847	898	763
28	Punjab	3,305	1,52,497	1,23,722	7,520	2,290
29	Rajasthan	1,35,283	2,65,390	26,386	1,03,444	6,05,826
30	Sikkim	-	458	0	604	2,116
31	Tamil Nadu	2,00,942	86,150	73,875	63,905	33,339
32	Telangana	-	4,988	34,064	3,424	1,40,947
33	Tripura	1,100	1,254	800	467	4,334
34	Uttar Pradesh	7,19,213	9,99,100	7,00,138	8,41,123	5,97,012
35	Uttarakhand	49,712	66,627	9,691	4,589	3,014
36	West Bengal	2,93,326	6,47,003	7,56,860	5,09,952	3,74,519
	Grand Total	29,02,794	63,80,274	41,99,373	48,85,259	41,41,385
